

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)341 (MB)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2018

NAME OF THE PARTIES: Aquafil Wintech JV

Vs

Krupay Tradeepipes Pvt Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016.

ORDER

18. **C.P.(IB)-341 (MB)/2018**

The Petitioner side absent. The Respondent Counsel present. List this matter on 26.10.2018.

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)